

will be made in delinking degrees from jobs in selected areas and delinking will be applied in services for which a university degree need not be a necessary qualification. It also envisages establishment of a National Testing Service, in appropriate phase, to conduct tests on a voluntary basis to determine the suitability of candidates for specified jobs. The National Testing Service has not been established so far.

Affiliation of District/State Planning Boards to Planning Commission

*646. SHRI DILEEP SINGH BHURIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to affiliate District Planning Boards and State Planning Boards with the Planning Commission; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI V.P. SINGH): (a) No such proposal is under consideration.

(b) Does not arise.

[English]

Kendriya Vidyalayas

*647. SHRI YADVENDRA DATT: Will the PRIME Minister be pleased to state:

(a) whether Kendriya Vidyalayas are opened under different sectors;

(b) if so, the details thereof;

(c) if so, under what sector Kendriya Vidyalayas at Jobner has been opened and which is the sponsoring authority; and

(d) the details of facilities the sponsor-

ing authority had agreed to extend to the employees of the said vidyalaya?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) Details are given in the Statement below.

(c) Kendriya Vidyalaya at Jobner is under Civil Sector. It was sponsored by the Sukhadia University of Udaipur, Rajasthan, with the consent of the Government of Rajasthan.

(d) The facilities agreed to be provided are as under:—

(i) Temporary accommodation, free of rent, for running the school till the Sangathan constructs its own building. The maintenance costs to be borne by the University and their existing play fields made available to the Vidyalaya.

(ii) Two or three residential quarters for the Vidyalaya staff and one E-type quarter for the Principal. Efforts to be made to help the members of Vidyalaya to get suitable accommodation in Jobner Town.

(iii) Medical facilities to the staff of the Vidyalaya as per facilities available for the Shri Karan Narendra College of Agriculture under the University.

(iv) Transport facilities to the staff of the Vidyalaya as per the facilities available to the employees of Shri Karan Naren-

dra college of Agriculture under the University.

- (v) Transfer of 15 acres of land, on lease to the Sangathan for construction of school building, staff, quarters, play fields and hostels.

STATEMENT

Kendriya Vidyalayas are opened at places having a concentration of at least 1000 Central Government employees and when to begin with there are at least 200 children (500 in the case of big cities) willing to be enrolled in different classes of the proposed Vidyalaya. The proposals for opening the Vidyalayas are to be sponsored by Ministries or Departments of Government of India, State Governments, Admn. of Union Territories, organisations of employees belonging to the eligible categories, who should agree to provide the following facilities:

- (i) 15 acres of land free of cost or on nominal cost.
- (ii) Temporary accommodation to run the Kendriya Vidyalaya till Kendriya Vidyalaya Sangathan is able to construct its own accommodation.
- (iii) Provision of residential accommodation to at least 50% of the staff where alternative accommodation may not be available within reasonable distance from the school.

2. Besides, Kendriya Vidyalayas are opened in Project Sector in places of public sector undertakings a Government of India or institutions of higher learning if:

- i) adequate number of children are available
- ii) infrastructural facilities are available as above with cent percent residential accommodation for staff of Kendriya Vidyalaya; and
- iii) the undertakings/institutions agree to meet all recurring and non-recurring expenditures on the Vidyalayas.

Functioning of University of Hyderabad

*648. SHRI KAILASH MEGHWAL: Will the PRIME MINISTER be pleased to state:

(a) whether any complaint/memorandum has been received by Government in respect of the mal-functioning of the University of Hyderabad;

(b) if so, the details of allegations and charges listed in them; and

(c) the action taken so far or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Government has received a number of representations in regard to the affairs of the University of Hyderabad. The major allegations contained in these representations relate to harassment and victimisation of some members of staff by the Vice-Chancellor; violation of University Grants Commission guidelines in appointment of teachers; non-adherence to prescribed qualification and irregularities in recruitment to certain posts; favouritism in award of contracts for construction work on campus; irregular admissions; financial improprieties, etc. It was decided to examine whether there was any case for instituting a Visitorial enquiry into the affairs of the Uni-